

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3732/2022

(Arising out of impugned final judgment and order dated 06-01-2022 in CRA No. 1114/2015 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

PREM NATH YADAV

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.58862/2022-EXEMPTION FROM FILING O.T.)

Date : 29-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Salman Khurshid, Sr. Adv.
Ms. Rarheen Fatima, Adv.
Ms. Lubna Naaz, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official
translation is allowed.

Leave granted.

Issue notice on the prayer for interim relief.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER